

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 14

CP (IB) No.17/Chd/Hry/2019

Under Section 9, IBC 2016

In the matter of:-

Ramdhari Mal & Sons

...Petitioner/Operational Creditor

Vs.

Ramprastha Promoters & Developers Pvt. Ltd

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 4.12.2023.

Sd/-

Court Officer

October, 30, 2023

Mamta